NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 66/12			397-398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Procesing Pvt. Ltd. & 8 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
×	SARVOTHAM.P 9916710757	Petitioners	Savolada
2.	GOWRISH. V	Respondent -9	Gavris W_

Shri Sarvotham, PCS, filed memo of appearance for petitioner. Counsel for R-1 to 8 is present. M/s. Jayanth Pattanshetti Associates have already filed vakalat for R-9. R-1 company has filed copy of accounts statement for the period from 01.12.2016 to 30.06.2017.

For hearing finally and no adjournment will be given, list it on 22.08.2017.

MEMBER (J)